

**Shri Mehr Chand Khanna:** As far as Harijans are concerned, I do not want that there should be any misunderstanding. They are not entitled to any concessions, because they are 'locals'; they are not displaced persons. I say that I am treating them as displaced persons and giving them concessions.

**Mr. Speaker:** That is not the point. All that the hon. Member says is this. He does not claim any privilege on the ground that he is an evacuee or a displaced person. He says that this property has been sold as if it were the property of the evacuees. The hon. Minister says that he has got a remedy, if that property is sold away, and that even a Harijan can go to the Supreme Court. The difficulty is that....

**Shri Mehr Chand Khanna:** The remedy is the Custodian; the remedy is the Custodian-General; the remedy is the Ministry; the remedy is also the High Court.

**Mr. Speaker:** That is exactly what I am suggesting. Let them go to the Minister and place the case before him. If they have already gone to the Custodian-General and so on, then there is this remedy.

Now, next item.

**Shri B. K. Gaikwad:** May I ask one question?....

**Mr. Speaker:** Order, order. I am not going to allow further indulgence in this. There is a limit to it.\*\*\* I cannot understand this kind of thing. (*Interruptions*). Order, order. I have been indulgent to the hon. Member. I have allowed him sufficient opportunity. We have got so much of other work. The hon. Minister has said not once but twice that 'We do not sell a property which belongs to others'. But there is a dispute over this matter. I suggested that instead of asking them to go to the court, the hon. Minister himself may look into it. He will certainly do so. We can-

not decide this matter here. If I allow hon. Members to ask one or two questions and then ask them to resume their seats, they must do so. It is no good persisting in this manner.

**Some Hon. Members rose—**

**Shri B. K. Gaikwad:** May I ask just one more question?....

**Mr. Speaker:** I am not going to allow even one question more.

Now, I shall take up the next item. The other day, there was an adjournment motion relating to the death of Shri K. Rama Rao. I held it over for today.\*\*\*

Hon. Members will note that I am showing as much indulgence as possible. I have allowed sufficient opportunity to Shri B. K. Gaikwad. He can never have a complaint on this score. He used to come to me, and I used to suggest various methods to help them even in this matter. But, in spite of it, he persists. All that I meant to say was that I ought not to go on showing indulgence in this manner, lest it will become an abuse and so on.

#### WRITTEN ANSWERS TO QUESTIONS

##### Coffee Plantations in Andhra Pradesh

\*770. **Shri Osman Ali Khan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are considering a proposal for breeding coffee plantations in the Agency tracts in Andhra Pradesh; and

(b) whether the State Government have approached the Centre in this regard?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**  
(a) and (b). Yes, Sir.

## U.N.O.

\*771. **Shri Kodiyam:** Will the **Prime Minister** be pleased to state:

(a) whether the **United Nations' Secretary-General** has recently apprised member States including **India** of the serious financial crisis that the **U.N.** is facing at present due to the heavy expenditure involved in its **Congo** operation;

(b) whether any special assistance from member States has been asked for by the **Secretary-General** in this connection; and

(c) if so, the amount given by **India** in this respect?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes, Sir.

(b) and (c). Over and above the regular budget of the **United Nations** for 1960, the **Secretary-General** requested the **General Assembly** in **October, 1960** to approve budget estimates totalling approx. \$66.6m. for the **United Nations** operations in the **Congo** for 1960. The **General Assembly** approved budget estimates upto a total of \$60 m. **India's** share of the expenses comes to \$1,191,425 (Rs. 56,59,268), based on **India's** regular scale of assessment to the **U.N.** budget. This amount may be reduced upto 50 per cent due to voluntary contributions already pledged by some **Member States**.

#### Deportation of Indian Political Prisoners to Portugal

\*772. { **Shri Ajit Singh Sarhad:**  
 { **Shri Nath Pai:**

Will the **Prime Minister** be pleased to refer to the reply given to **Starred Question No. 25** on the **14th November, 1960** and state:

(a) whether any further information has been received from the **U.A.R. Embassy** about the reported deportation of **Indian political prisoners** to **Portugal**; and

(b) if so, what steps have been taken in this regard?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Government have not received any further information from the **U.A.R. Embassy** who are still pursuing the matter with the **Portuguese** authorities.

(b) Does not arise.

#### Development of Backward Regions

\*780. **Shri Vidya Charan Shukla:** Will the **Minister of Planning** be pleased to state:

(a) whether it is a fact that according to the **Planning Commission**, suitable steps will have to be taken to ensure that major projects located in backward regions contribute fully to the development of those regions; and

(b) if so, what steps are proposed to be taken to bring about a fulfilment of this objective?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). The matter is under study by the **Working Group on Problems of Regional Development**.

#### Student Delegation from Assam

\*781. { **Shrimati Renu Chakravartty:**  
 { **Shri Muhammed Elias:**

Will the **Prime Minister** be pleased to state:

(a) whether he met a student delegation led by **Mr. Dulal Barua** of **Assam**; and

(b) the main purpose of this meeting?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Yes.

(b) The members of the delegation wrote to the **Prime Minister** saying that they wanted to have a "darshan"